


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 220/230/HDB/2018
NAME OF THE COMPANY	MN Takshila Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Genome Valley Tech Park And Incubators
NAME OF THE RESPONDENT(S)	MN Takshila Industries Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for Applicant	Advocate	Vbraju1@gmail.com 98491 19012	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Ld. Counsel for the Applicant.

Case admitted. Post the case for final hearing on
27.03.2018.



Member (T)



Member (J)